

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-4165/2018**

**New Delhi, this the 01<sup>st</sup> day of November, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Mrs. Sanjeeta Kumari, aged 30 years,  
w/o Sh. Sanjay Kumar,  
working as Primary Teacher (PRT) in KVS  
posted in K.V. Ubhawal, Sangrur (Pun),  
Permanent r/o Vill. & PO Dhawana,  
Distt. Rewari (Har.) ... Applicant

(through Sh. Yogesh Sharma)

Versus

1. Kendriya Vidyalaya Sangathan,  
Through the Commissioner,  
18, Institutional Area,  
Shaheed Jeet Singh Marg, New Delhi.
2. The Assistant Commissioner (Admin),  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg, New Delhi.
3. The Deputy Commissioner,  
Kendriya Vidyalaya Sangathan,  
Regional Officer, Chandigarh. ... Respondents

**ORDER(ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

Since the representation by the applicant was made very recently seeking transfer on spouse ground, learned counsel for the applicant seeks to withdraw the OA with liberty to approach the Tribunal in future, if necessary.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

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